

(ख) यदि हां, तो सरकार वहां उप-युक्त प्रबन्ध करने के लिए क्या कार्यवाही कर रही है ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री जगदम्बी प्रसाद यादव) :  
(क) जी, नहीं ।

(ख) यह प्रश्न नहीं उठता ।

#### Rural Health Scheme

438. SHRI DURGA CHAND: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have made any modifications in the Health Scheme for Rural Areas;

(b) if so, what are the details thereof;

(c) the number of villages in each State proposed to be covered under the scheme during the next five years; and

(d) whether it is proposed to involve voluntary agencies and educational institutions in the implementation of the health scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV) (a) and (b). No, the Government of India have, however, allowed adaptation of the scheme to the local conditions obtaining in certain areas.

(c) It is proposed to cover all the villages in each State, which accepts the scheme, by April 1982.

(d) Yes, whenever voluntary organisations are willing to participate, their services are proposed to be utilized for training the community health workers. It is proposed to assign them specific areas and work.

As regards educational institutions, a beginning is being made by involving the medical colleges of modern medicine in taking care of three Primary Health Centres each.

Monthly Publications of Postal Employees Union of Thana (Maharashtra)

439. SHRI R. K. MHALGI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether attention of District and circle authorities of Posts and Telegraphs Department have been drawn to the monthly publications, published by Postal Employees Organisation Class III of Thana (Maharashtra) wherein the organisation give vent to its various grievances and difficulties;

(b) if so, whether the action taken is informed to the concerned in due time; and

(c) if so, the action taken on the publications for the months of October, November and December 1977 and whether concerned authorities were informed?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) Yes, Sir.

(b) and (c). No replies are required to be given relating to matter published in bulletins. Replies are given to correspondence received from the concerned branch Unions. The action was taken on matter published in the Bulletin of October—December, 1977.

Action for occupying plot meant for Telephone Exchange at Ulhasnagar

440. SHRI R. K. MHALGI: Will the Minister of COMMUNICATIONS be pleased to refer to reply given to Unstarred Question No. 633 dated 17th November, 1977 and state:

(a) what action have Government taken against the person or persons